	Declaration of Assets an	d Liabilities
श्री राजीव	ा, विवेक कुमार शिह	Year
SAIS MILLION	aged	Year ster/wife of उपन्त सिंह बेदार विद्यान भगा, पटना
2267	give herein below the details of the assets (immovable myself, my spouse and dependants*:	7
15/02/	A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint)	oint ownership will also have to be

vill also have to be 19ता Description Self No. भाता Spouse Dependant-1 Dependant-2 (i) Name(S) Dependant-3 Cash Name 20,000 Name Etc. Name (ii) Deposits in STON ETZ Banks, Financial Institutions And 15 600 Non-Banking Financial 2-11/11/11 Companies (iii) Bonds, Debentures and Shares in companies Other financial institutions, NSS, Postal Savings, LIC Policies, etc Motor Vehicles ओत्र (details of make, etc.) 2-115 and (vi) Jewellery (give details of ५० ग्राम 32 भ्याम weight and value) भोना शीना (vii) Other assets, such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock companies should be given.

* Dependant here more than the case of non-listed to the case o

* Dependant here means a person substantially dependent on the income of the employee.

विवेक कुमार सिंह

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		Name 	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	_	-		_
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
v)	Others (such as interest in property)			-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SR T	500
	(ii) Loans from financial institutions		200 000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
b)	(i) Income Tay including		
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also	HUAPS9581K	_
	indicate the assessment year upto which Wealth Tax return filed.]	_	-
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax		

GPF/CPF/PRAN No. 110144543499 Gender (M/F) Date of Birth 9 8 (DD/MM/YYYY) Class/Group (A/B/C) Cadre BLAS (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

मोतीहारी पुर्वी पंग्पारण I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature विवेश कुमार सिंह
प्रश्ना	Name of Employee: of of an apart Parie
Place: (12)	Designation: Und
Date: 10/02/22	Designation: 47 00 00 Department: 19812 19811 2-1911, 98011

Note:

Home District

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.